

12.56 hrs.

NOTIFICATIONS UNDER AIRCRAFT ACT

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INCOME-TAX ACT,
WEALTH-TAX ACT AND CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(i) The Income-tax (Third Amendment) Rules, 1974, published in Notification No. S.O. 567(E) in Gazette of India, dated the 21st September, 1974.

(ii) The Income-tax (Fourth Amendment) Rules, 1974, published in Notification No. S.O. 615(E) in Gazette of India, dated the 17th October, 1974. [*Placed in Library* See No. LT-8458/74.]

(2) A copy of the Wealth-tax (Second Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 599(E) in Gazette of India, dated the 8th October, 1974, under sub-section (4) of section 46 of the Wealth-tax Act, 1957 [*Placed in Library*. See No. LT-8459/74.]

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 1020 published in Gazette of India dated the 14th September, 1974 together with an explanatory memorandum.

(ii) G.S.R. 1157, published in Gazette of India, dated the 19th October, 1974 together with an explanatory memorandum. [*Placed in Library*. See No. LT-8460/74.]

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): I beg to lay on the table a copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:—

(1) The Aircraft (Third Amendment) Rules, 1974, published in Notification No. G.S.R. 1034 in Gazette of India, dated the 21st September, 1974, together with an explanatory note.

(2) The Aircraft (Fourth Amendment) Rules, 1974, published in Notification No. G.S.R. 1035 in Gazette of India dated the 21st September, 1974 together with an explanatory note. [*Placed in Library*. See No. LT-8461/74.]

NOTIFICATION UNDER SEAMEN'S PROVIDENT FUND ACT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table a copy of the Seamen's Provident Fund (Second Amendment) Scheme, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1057 in Gazette of India, dated the 28th September 1974, under section 24 of the Seamen's Provident Fund Act, 1966. [*Placed in Library* See No. LT-8462/74.]

ALUMINIUM (CONTROL) THIRD AMENDMENT ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy of the Aluminium (Control) Third Amendment Order, 1974 (Hindi and English versions) published in Notification No. S.O. 586(E) in Gazette of India dated the 3rd October, 1974 under sub-section (6) of section 3 of the

Essential Commodities Act, 1956. [Placed in Library. See No. LT-8463/74.]

REPORT OF TARIFF COMMISSION ON REVIEW OF DYESTUFF'S INDUSTRY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy of the Report (1974) of the Tariff Commission on the Review of Dyestuff's Industry (Hindi version) under sub-section (2) of section 16 of the Tariff Commission Act, 1951. [Placed in Library. See No. LT-8464/74].

NOTIFICATION UNDER INDUSTRIAL DISPUTES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table a copy of the Industrial Disputes (Central) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1151, in Gazette of India dated the 26th October, 1974, under sub-section (4) of section 38 of the Industrial Disputes, Act, 1947. [Placed in Library. See No. LT-8465/74].

NOTIFICATION UNDER INCOME-TAX ACT, NOTIFICATIONS re MARKET LOANS FLOATED BY CENTRAL GOVT AND UNDER CAPITAL ISSUES (CONTROL) ACT

SHRI PRANAB KUMAR MUKHERJEE: I beg to lay on the Table—

(1) A copy of the Income-tax (Fifth Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 627(E) in Gazette of India, dated the 2nd November, 1974, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-8466/74].

(2) A copy of Notification No. F.5 (9)-W&M/74, (Hindi and English versions) published in Gazette of India, dated the 14th November, 1974 regarding Market Loans floated by the

Central Government. [Placed in Library. See No. LT-8467/74].

(3) A copy of the Capital Issues (Applications for Consent) (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 541(E) in Gazette of India, dated the 13th September, 1974, under sub-section (2) of section 12 of the Capital Issues (Control) Act, 1947. [Placed in Library. See No. LT-8468/74].

12.59 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 11th November, 1974, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974 be extended up to the last day of the first week of the Ninety-first Session of the Rajya Sabha".

13 hrs

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ENTRY OF U.S. NAVAL TASK FORCE INTO INDIAN OCEAN

SHRI INDRAJIT GUPTA (Alipore): I call the attention of the Minister of External Affairs to the